

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA NO.07/2016 and  
CA NO.35/2017  
IN  
CP NO. 21(ND)/2013  
RT No.05/Chd/Pb/2016**

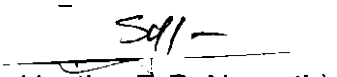
M/s Ashutosh Finvest Pvt. Ltd. & Ors. ...Petitioners

Versus.

M/s Jagannath Alloys Ltd. & Ors. ...Respondents

Present: Mr. Deepak Goyal, Advocate for petitioners.  
Dr. Rajansh Thukral for respondents No. 1 to 3.  
Mr. Atul Nehra, Advocate for Mr. Taranjit Singh Chawla,  
added respondent.

Mr. Deepak Goyal, Advocate for the petitioners has filed an application seeking to withdraw CA No.07/2016 for restoration of the petition dismissed in default and CA No.35/2017 which was filed under section 340 of Cr.PC. The learned counsel states that the application is signed on behalf of all the petitioners. In view of the above, both these Misc. Applications are dismissed as withdrawn.

  
(Justice R.P. Nagrath)  
Member (Judicial)

June 29, 2017  
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